

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No.309

IA-5773/2022

In

IB-11(ND)/2022

IN THE MATTER OF:

Rudra Buildwell Constructions Pvt Ltd

.....APPLICANT/PETITIONER

Vs.

PSA Impex Pvt. Ltd.

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 17.01.2023

CORAM:

**SHRI ATUL CHATURVEDI
MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)**

PRESENT:

For the Applicant : Adv. Abhishek Anand, Adv; Mohak Sharma,
Adv; Supriyo Banerjee, Adv for Erstwhile RP

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **07.02.2023**.

**-SD-
(Court Officer)**